GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3405 TO BE ANSWERED ON 15.03.2018

MGNREGS

3405. SHRI HARISH MEENA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the promised 100 days of work under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is not fulfilled and work is being provided for less number of days and if so, the details thereof;
- (b) the reasons for not providing 100 days of employment as promised by the Government;
- (c) whether it is also a fact that the constant under-funding of the employment guarantee scheme is leading to low employment generation; and
- (d) if so, the details thereof and the response of the Government thereto?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (d): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The demand for work itself is influenced by various factors such as rain-fall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates. The fund release for implementation of MGNREGA to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand. In the Financial Year 2017-18, Labour Budget has been increased to 230.44 crore persondays against 220.92 crore in the last Financial Year 2016-17.
